The Committee has further recommended that 8 women's studies centres whose performance is found to be satisfactory may be allowed to continue and strengthened further. 5 other centres may be given a lease of life till the end of 1994 and their performance reviewed for taking a decision about their future continuance. There are 9 women's centres which the Review Committee have not been able to visit. A decision about their

Written Answers

The recommendations made by the Review Committee will be considered by the UGC Standing Committee on Women's Studies and appropriate action on the matter will be taken by the Commission keeping in view the availability of financial resources.

future continuance can be taken only after

visits to these centres are completed.

Opening up of Kendriya Vidyalaya

2352. SHRI SARADA MOHANTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that out of 24 Kendriya Vidyalayas proposed to be opened in the country during the current academic session seven have been opened in Madhya Predesh only while claims/demands of other states have been neglected: and

(b) if so, the reasons for discrimination?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) Kendriya Vidyalayas arc set up at place where there is sizeable concentration of Central Government employees in Civil or Defence Sectors and on the basis of demands/ recommendations of the user agencies including Public Sector Undertakings. The Vidyalayas arc not opened state-wise and therefore there is no neglect or discrimination between the claim of one state or other during 1993-94, 24 Kendriya Vidyalayas distributed over 15 states have been sanctioned as per list annexed.

State-wise list of Kendriya Vidyalayas

S. No. NAME OF THE STATION

- ANDHRA PRADESH
- Gooty, Distt. Anantpur L
- 9-100 RSS/ND/94

sanctioned during 1993-94

ASSAM

to Questions

- Air Force Station. Dinjan 2. BIHAR
- Barkakana, Distt. Hazaribagh 3.
- AFS, Darbhanga 4
 - GUJARAT
- ONGC, Hazira, Surat HARYANA
- AFS, Mohammadpur (Ahir), Distt. 6. Gureaon

HIMACHAL PRADESH

- 7. Naleti, Distt. Kangra
 - KERALA
- Adoor, Pethanamthitta Distt. 8
 - KARNATAKA
- 9 Vinoba Nagar, Ilubli, Distt. Dharwad 10.
 - M vsore

MADIIYA PRADESH

- 11. Balaghat
- 12. Dhar
- 13. Chattarpur
- 14. Barwaha, Distt. Khargon
- 15. Mahasamund
- 16. Chhindwara
- 17. TFRI, Jabalpur

MAIIARASIITRA

- 18. Ajni, Distt. Nagpur-ORISSA
- 19. Sundergarh RAJASTIIAN
- 20. Beawar, Distt. Ajmer

TRIPURA

- Kailashahar, Disti, North Tripura 21 UTTAR PRADESH
- 22. Balliya
- 23. Opto Electronic Factory, Dehradun

DELHI

International Airports Authority of India, 24. Rangpuri

Legislation to prevent stripping of women

2353. SHRI S. S. AHLUWALIA: Will the of HUMAN RESOURCE Minister DEVELOPMENT be pleased to state :

(a) whether Government are aware of the Editorial of the Hindustan Times, New Delhi of 2nd July, 1993 titled "From Draupadi to Usha Dhiman":

(b) if so, what is the reaction of Government thereto; and

(c) what action GoveTnment propose to take through any legislation or otherwise to prevent stripping of women at public places in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVARAJESWARI): (a) Yes, Sir.

(b) The. Government condemns and abhors such alleged acts.

(c) Provisions already exist in the I. P. C. to deal with such cases. The responsibility for registration, investigation and action under these laws in that of the State Governments/ U.T. Administrations. The Central Government has however issue instructions to State Govern-ments/U.T. Administrations to strictly implement these Acts. The National Commission for Women has also taken up this matter under Section 10(1) (f) of the National Commission for Women Act (1990).

Popularisation of Hindi

2354. SHRI RAMDAS AGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased, to state :

(a) whether Government's attention has been draw to a news item published in the Hindi edition of Nav Bharat Times, New Delhi dated 16th July, 1993 captioned "Out of 88 crores population only 2 lakh speak English" in India;

(b) if so, the details thereof, State and Union Territory-wise in the country at present available with Government; and

(c) what steps Government have taken so far to popularise Hindi and what are their future plans in this direction and if not, the reasons therefor indicating budgetary provisions for 1993-94?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) and (b) Attention of the Government has been drawn to the news item through this Question. Statistics available with Registrar General of Census reveal that in the 1981 Census 2,02,440 persons had returned English as their mother tongue.

(c) A statement is attached.

Statement

Steps for popularisation of Hindi

Government is implementing the following 7 schemes including schemes to maintain autonomous bodies/subordinate offices under the Ministry of Human Resource Development for the purpose of Promotion of Hindi. These Schemes are likely to continue during the 8th Five Year Plan :

- Financial assistance to voluntary organisj.uians including, publications, foe promotion of Hindi.—A budget provision of Rs. 282.50 lakhs has been made for the year 1993-94.
- Appointment and training of Hindi teachers in non-Hindi speaking States/ UTs—A budget provision of Rs. 250.00 lakhs has been made for the year 1993-94.
- 3. Propagation of Hindi abroad—A budget provision of Rs. 36.00 lakhs has been made for the year 1993-94.
- Scheme of production of University level text books in Hindi and in regional languages—A budget provision of Rs. 14.00 lakhs has been made for the year 1993-94.
- Centra! Hindi Directorate is engaged in the development of Hindi as link language through correspondence courses, production of bilingual and trilingual dictionaries etc.—A budget provision of Rs. 203.50 lakhs has been made for the year 1993-94.
- Commission for Scientific & Technical Terminology is engaged in the evolution of scientific and technical terminology in Hindi and in Regional language—A budget provision of Rs. 77.00 lakhs has been made for the year 1993-94.
- Kendriya Hindi Sansfhan is engaged in imparting teachers' training for inservice teachers in non-Hindi speaking States/UTs—A budget provision of Rs. 235.00 lakhs has been made for the year 1993-94.

Female Literacy Rale in States

2355- SHRI S. S. AHLUWALIA: Will the